

Contested Commercial Cases disposed during the month of July, 2022

Sl. No.	Court	District	Case No.	YEAR	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place(Yes/No)	Date of Decision	Days for disposal	Nature of disposal(Contested/Settled)	Date of execution of decree	Number of date for execution of decree from date of decision	Act Section
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Arbit. Case/6/2021	2021	Sanat Kumar Paul Vs Ranjit Kumar Paul	Rahul Poddar	26-03-2021	Yes ** pre-institution mediation falls jurisdiction DLSA	06-07-2022	467	Contested	Na	Na	ARBITRATION AND CONCILIATION ACT, 9
2	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Arbit. Case/31/2022	2022	Ajoy Paul Vs Partha Biswas	Sananda Ganguli	21-06-2022	Yes ** pre-institution mediation falls jurisdiction DLSA	15-07-2022	24	Contested	Na	Na	ARBITRATION AND CONCILIATION ACT, 9
3	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Arbit. Case/32/2022	2022	Partha Biswas Vs Ajoy Paul	Brojen Seal	21-06-2022	Yes ** pre-institution mediation falls jurisdiction DLSA	15-07-2022	24	Contested	Na	Na	ARBITRATION AND CONCILIATION ACT, 9
4	Commercial Court at Asansol	Paschim Bardhaman	Money Execution/2/2020	2022	SP Nanibame(SPN) Vs The Chief Secretary, Govt. of W.B	Sri Shirshendu V/S Krishnendu Paul	09-12-2020	No	04-07-2022	572 days	Contested	11.03.2020	04.07.2022	Civil Procedure Code
5	Commercial Court at Asansol	Paschim Bardhaman	Misc. Arbit. Case/4/2022	2022	Suman Bairagya V/S Tapas Ganguly & Sanu Roy	Sri Suvodip Ghosal V/S Sri Subha Roy	03-03-2022	No	25-07-2022	144 days	Contested	N.A	N.A	Arbitration and Conciliation Act. U/s 9
6	Commercial Court at Asansol	Paschim Bardhaman	Misc. Arbit. Case/8/2021	2022	State of West Bengal V/S M/S Asim Kumar Chatterjee,	Sri Sisir Kumar Mukherjee(Ld. G.P., Paschim Bardhaman) V/S Sri Surja Sundar Chatterjee	25-06-2021	No	29-07-2022	399 days	Contested	N.A	N.A	Arbitration and Conciliation Act. U/s 34

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	Commercial Court at Asansol	Paschim Bardhaman	Misc. Arbit. Case/2/2022	2022	New Bureka Travels Club V/S State Transport Corporation South Bengal	Sri Indradip Das V/S Sri Sayantan Mukherjee	24-01-2022	No	30.07.2022	187 days	Contested	N.A	N.A	Arbitration and Conciliation Act. U/s 9
3	Commercial Court at Rajahat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc Case 43/2021	2021	M/s. REMCO versus Union of India (CPWD)	Somnath Mondal	03-09-21	No	01.07.2022	301 Days	Contested	-	-	Sec 34
9	Commercial Court at Sibpur	Darjeeling												